

OFFICE OF THE DISTRICT & SESSIONS JUDGE, LUDHIANA.

PUBLIC NOTICE

Applications are invited for filling up of three post of Sweepers on contract basis at the rates fixed by the Deputy Commissioner, Ludhiana, for Sub-Divisional Courts, Jagraon, (against non-sanctioned temporary and permanent posts) for financial year 2019-20. The application shall reach the below mentioned address by 16.9.2019 before 5:00 PM:-

"Office of the District & Sessions Judge, Ludhiana,
New Judicial Courts Complex, Ludhiana"

The details regarding educational qualification, age limit, category wise breakup and date of interview of the advertised post are mentioned in Employment Notice No.5 of 2019, which is available on the official website <https://districts.ecourts.gov.in/ludhiana>.

Sd/-
District and Sessions Judge,
Ludhiana.

Endst. No. 4564/G Dated, Ludhiana the 27 August, 2019.

A copy is forwarded to the Editor, Daily Suraj with a request to publish the above mentioned notice and send the copy of newspaper along with bill, to this office at the earliest.

Sd/-
District and Sessions Judge,
Ludhiana.

Employment Notice No.5 of 2019

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA

Applications are invited from the eligible candidate's alongwith two recent identical passport size photographs with complete bio-data and attested copies of testimonials till the **evening of 16.9.2019** for filling up **three post of Sweepers on contract basis at the rates fixed by the Deputy Commissioner**, Ludhiana, for Sub-Divisional Courts, Jagraon, (against non-sanctioned temporary and permanent posts) for financial year 2019-20.

<u>Age Limit</u>	<u>Essential Qualification</u>	<u>Date and Venue of interview</u>	<u>Category wise breakup</u>
The candidate should be between 18 to 35 years of age as on 01.01.2019. Relaxation shall be admissible as per the norms of the Punjab Govt.	The candidate should have knowledge of Punjabi language upto middle standard.	Interview will be held on 24.9.2019 in the office of the undersigned, (New Judicial Courts Complex, Ludhiana.	1-General; 1-ESM; 1-BC

NOTES

1. Application forms/Bio-data should be filled in Capital letters. The forms which are received late shall be summarily rejected.
2. No separate TA/DA will be given to the candidates appearing for interview.
3. If no candidate of reserved category is available, then appointment shall be made from general category.
4. In case of any unavoidable exigency, the scheduled interview will be postponed, without any prior notice. In that case, next date of interview shall be displayed on the notice board of the Office of undersigned as well as on the website <https://districts.ecourts.gov.in/ludhiana>.

Sd/-

District and Sessions Judge,
Ludhiana.

Endst. No. 4565/G Dated, Ludhiana the 27.8.2019.

A copy is forwarded to:-

1. All the District & Sessions Judges in the State of Punjab with request to display this notice on the notice boards of their Courts;
2. All the Judicial Officers of Sessions Division with a request to display the notice on the Notice Boards of their Courts and to send compliance report;
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
4. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana alongwith annexure with the request to send applications of eligible candidates;
5. Daftri of this office with the direction to display this notice on the Notice Board of this office;
6. System Officer of this office with the directions to upload the above public notice on the official website of <https://districts.ecourts.gov.in/ludhiana>.

Sd/-

District and Sessions Judge,
Ludhiana.